

भारत

एकस्व / अभिकल्प / व्यापार शिक्ष भौगोलिक उपदर्शन / कॉपीराइट अरजीएनआईआईपीएम

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कार्यालय महानियंत्रक एकरव, अभिकल्प और व्यापार चिद्व Office of The Controller General Patents, Designs & Trade Marks

> वाणिज्य और उद्योग मंत्रालय Ministry of Commerce & Industry उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन Bouddhik Sampada Bhawan **प्लॉट न** 32/ Plot No. 32

सैक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरमाप / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेक्साइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1) /694

Date:03.07.2025

#### OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri Akram Ali, Examiner of TM, GI & Copyright at, Trademark Registry, Ahmedabad, with immediate effect.

 Shri. Akram Ali shall report to Head of Office, Trademark Registry, Ahmedabad and shall carry out the work assigned by the office. Shri. Akram Ali is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment

O/o CGPDTM

To,

Shri Akram Ali, Examiner of TM, GI & Copyright Trade Marks Registry, Mumbai

- Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, Mumbai.
- 4. Personal file.
- 5. Hindi version follows.
- 6. Guard file.



एकस्व / अभिकल्प / व्यापार चिड भौगोलिक उपदर्शन / कॉपीराइट **अरणीएनआईआईपीएम** 

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No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/695

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## OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri N.K. Verma, Examiner of TM, GI & Copyright at, Trademark Registry Mumbai, with immediate effect.

Shri N.K. Verma, shall report to Head of Office, Trademark Registry, Mumbai and shall carry out the work assigned by the office. Shri N.K. Verma is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment O/o CGPDTM

To.

Shri N.K. Verma, Examiner of TM, GI & Copyright Trade Marks Registry, Ahmedabad

- 1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, Mumbai.
- 4. Personal file.
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Upon completion of the station tenure, the Competent Authority has approved the transfer of Smt. V.J. Karkera Personal Assistant at, Trademark Registry Ahmedabad, with immediate effect.

 Smt. V.J. Karkera, shall report to Head of Office, Trademark Registry, Ahmedabad and shall carry out the work assigned by the office. Smt. V.J. Karkera is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment O/o CGPDTM

To,

Smt. V.J. Karkera, Personal Assistant Trade Marks Registry, Mumbai

- Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, Mumbai.
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### OFFICE ORDER

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Upon completion of the station tenure, the Competent Authority has approved the transfer of Smt. S. Vasanthi, Stenographer Grade I at Trademark Registry Delhi, with immediate effect.

2. Smt. S. Vasanthi, shall report to Head of Office, Trademark Registry, Delhi and shall carry out the work assigned by the office. Smt. S. Vasanthi is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

S.K.Pandey

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment

O/o CGPDTM

To,

Smt. S. Vasanthi, Stenographer Grade I Trade Marks Registry, Chennai

- Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, Mumbai.
- 4. Personal file.
- 5. Hindi version follows.
- 6. Guard file.



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Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri Radheshyam, Stenographer Grade I at, Trademark Registry, Chennai, with immediate effect.

2. Shri Radheshyam, shall report to Head of Office, Trademark Registry, Chennai and shall carry out the work assigned by the office. Shri Radheshyam is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment

O/o CGPDTM

To,

Shri Radheshyam, Stenographer Grade I Trade Marks Registry, New Delhi

- Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, Mumbai.
- 4. Personal file.
- 5. Hindi version follows.
- 6. Guard file.



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Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri D.R. Gorule, Assistant Examiner at, Trademark Registry, Delhi, with immediate effect.

Shri D.R. Gorule, shall report to Head of Office, Trademark Registry, Delhi and shall carry out the work assigned by the office. Shri D.R. Gorule is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment O/o CGPDTM

To.

Shri D.R. Gorule, Assistant Examiner Trade Marks Registry, Mumbai

- 1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
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Upon completion of the station tenure, the Competent Authority has approved the transfer of Smt. R. Priya, Assistant Examiner at, Trademark Registry, Mumbai, with immediate effect.

 Smt. R. Priya, shall report to Head of Office, Trademark Registry, Mumbai and shall carry out the work assigned by the office. Smt. R. Priya is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

S.K.Pandey)

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment

O/o CGPDTM

To,

Smt. R. Priya, Assistant Examiner Trade Marks Registry, Chennai

- Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, Mumbai.
- 4. Personal file.
- 5. Hindi version follows.
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एकस्व / अभिकल्प / व्यापार विश्व भौगोलिक उपदर्शन / कॉपीराइट अरजीएनआईआईपीएम

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Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri Shailendra Kumar, Assistant Examiner at, Trademark Registry, Chennai, with immediate effect.

2. Shri Shailendra Kumar, shall report to Head of Office, Trademark Registry, Chennai, and shall carry out the work assigned by the office. Shri Shailendra Kumar is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment O/o CGPDTM

To,

Shri Shailendra Kumar, Assistant Examiner Trade Marks Registry, Mumbai

- 1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, Mumbai.
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एकस्य / अभिकल्प / व्यापार चिह्न भौगोलिक उपदर्शन / कावीराइट अरजीएनआईआईपीएम

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GOVERNMENT OF INDIA

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No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 702

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Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri C. Manoj Kumar, Assistant Superintendent at Trademark Registry, Chennai, with immediate effect.

2. Shri C. Manoj Kumar, shall report to Head of Office, Trademark Registry, Chennai, and shall carry out the work assigned by the office. Shri C. Manoj Kumar is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment

O/o CGPDTM

To,

Shri C. Manoj Kumar, Assistant Superintendent Trade Marks Registry, Mumbai

- Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
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No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 703

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Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri P. S. Sawant, Assistant Superintendent at Trademark Registry, Ahmedabad, with immediate effect.

 Shri P. S. Sawant, shall report to Head of Office, Trademark Registry, Ahmedabad and shall carry out the work assigned by the office. Shri P. S. Sawant is eligible transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment O/o CGPDTM

·To,

Shri P.S Sawant, Assistant Superintendent Trade Marks Registry, Mumbai

- Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन Bouddhik Sampada Bhawan

प्लॉट न 32/ Plot No. 32

सैक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

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Date:03.07.2025

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 70-

# OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri S. Jayakumar, Lower Division Clerk at Trademark Registry, Delhi with immediate effect.

 Shri S. Jayakumar shall report to Head of Office, Trademark Registry, Delhi and shall carry out the work assigned by the office. Shri S. Jayakumar is eligible transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment O/o CGPDTM

To.

Shri S. Jayakumar, Lower Division Clerk Trade Marks Registry, Chennai

- 1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, Mumbai.
- 4. Personal file.
- Hindi version follows.
- 6. Guard file.



भारत

एकस्य / अभिकल्प / व्यापार चिह्न भौगोलिक उपदर्शन / कॉपीशङ्ट अरुणीएनअईआईपीएम

INTELLECTUAL PROPERTY INDIA Patents / Designs / Trade Marks Geographical Indications / Copyright RGNIPM



#### भारत सरकार GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकरव, अभिकल्प और व्यापार विद्व Office of The Controller General Patents, Designs & Trade Marks

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No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1) /705

Date:03.07.2025

#### OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri Sanjay, Lower Division Clerk at Trademark Registry, Mumbai with immediate effect.

2. Shri Sanjay shall report to Head of Office, Trademark Registry, Mumbai and shall carry out the work assigned by the office. Shri Sanjay is eligible transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment O/o CGPDTM

To,

Shri Sanjay, Lower Division Clerk Trade Marks Registry, Delhi

- Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, Mumbai.
- 4. Personal file.
- 5. Hindi version follows.
- 6. Guard file.



बाद्धक सपद

भारत

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No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 706

Date:03.07.2025

## OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri Prabhakar M. Poojary, Lower Division Clerk at Trademark Registry Ahmedabad, with immediate effect.

2. Shri Prabhakar M. Poojary, shall report to Head of Office, Trademark Registry Ahmedabad, and shall carry out the work assigned by the office. Shri Prabhakar M. Poojary is eligible transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment O/o CGPDTM

To,

Shri Prabhakar M. Poojary, Lower Division Clerk Trade Marks Registry, Mumbai

- Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- IT Division, Patent Office, Delhi for uploading on official website.
   Pay & Accounts Officer, PAO, Mumbai.
- 4. Personal file.
- 5. Hindi version follows.
- 6. Guard file.



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No. CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 707

#### OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri Jagdish S. Barve, Lower Division Clerk at RGNIIPM, Nagpur with immediate effect.

Shri Jagdish S.Barve shall report to Head of Office, RGNIIPM, Nagpur and shall carry
out the work assigned by the office. Shri Jagdish S Barve is eligible for transfer entitlements
as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment

O/o CGPDTM

To,

Shri Jagdish S. Barve, Lower Division Clerk Trade Marks Registry, Mumbai

- Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, Mumbai.
- 4. Personal file.
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मारत

एकस्व / अभिकत्य / व्यापारिवाह भौगोलिकजयदर्शभ / कापीराइटआरजीएनआईआईपीएन

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No. CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/

Date: 03.07.2025

## OFFICE ORDER

Upon consideration of request, Smt. C.K. Kalaiselvi, Examiner of TM, GI & CR, Trade Marks Registry, Mumbai is hereby transferred to Trade Marks Registry, Chennai with immediate effect. She shall report to Head of Office, Trade Marks Registry, Chennai and shall carry out the work assigned by the office. This transfer is on her own request.

This issues with approval of competent authority.

Senior Joint Registrar of TM, GI & CR Head of Administration & Establishment O/o CGPDTM

To,

Smt. C.K. Kalaiselvi, Examiner of Trade Marks, GI & Copyright Trade Marks Registry, Mumbai

- 1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, Mumbai.
- 4. Personal file.
- 5. Hindi version follows.
- Guard file.